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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD.

M.A.No.578/92
in
O.A.No.429/92.

Date of Judgement 10-6-92

D.S.R.Anjaneyulu

.. Applicant

Vs.

1. The Superintending Engineer, Telecom. Civil Circle, Hyderabad.
2. The Superintending Engineer, Electrical Circle(Telecom), Hyderabad.
3. The Chief General Manager, Dept. of Telecommunications, A.P.Circle, Hyderabad.
4. The Executive Engineer, Telecom. Civil Divn.No.II, Hyderabad. .. Respondents

Counsel for the Applicant : Shri K.Venkateswara Rao

Counsel for the Respondents : Shri N.Bhaskara Rao, Addl. CGSC

CORAM:

Hon'ble Shri R.Balasubramanian : Member(A)

Hon'ble Shri C.J.Roy : Member(J)

I Judgement as per Hon'ble Shri R.Balasubramanian,
Member(A)]

This application has been filed by Shri D.S.R.Anjaneyulu against the Superintending Engineer, Telecom. Civil Circle, Hyderabad & 3 others questioning the impugned order dt. 22.5.92 transferring the applicant from Hyderabad to Vijaywada.

2. This case came up for admission hearing on 25.5.92 when the respondents were given time to file a counter and the case was listed for admission hearing on 23.6.92.

3. M.A.No.578/92 was, however, moved on 5.6.92 for a direction to the respondents to suspend the operation of the impugned memo dt. 22.5.92 transferring the applicant to vijaywada.

4. Admittedly the respondents are not in a position to keep the applicant under suspension and we do not have any ~~argument of situation~~ ^{indication that} the respondents acted arbitrarily or with malafide intention. The position will be clearer only when the O.A. is heard. Till then we do not see any reason to interfere in this case and accordingly dismiss the M.A.No.578/92 in this O.A. with no order as to costs.

R.Balasubramanian

(R.Balasubramanian)
Member(A).

history
(C.J.Roy)
Member(J).

Dated: (Dth) June, 1992.

8/5/92
Deputy Registrar(Judic.)

H

Copy to:-

1. The Superintending Engineer, Telecom. Civil Circle, Hyd.
2. The Superintending Engineer, Electrical Circle(Telecom), Hyderabad.
3. The Chief General Manager, Department of Telecommunications A.P.Circle, Hyderabad.
4. The Executive Engineer, Telecom. Civil Division. II, Hyd.
5. One copy to Sri. K.Venkateswara Rao, advocate, D#18., A.G.Colony, Hyd.
6. One copy to Sri. N.Bhaskara Rao, Addl. CGSC, CAT, Hyd.
7. One copy to Hon'ble Mr. C.J.Roy, Judicial Member, CAT, Hyd.
8. One spare copy.

R.Sm/-

Re
T.V.S
15/6/92
TYPED BY

M.A. NO. 578792

Re (2)
CHECKED BY

0.7.92
COMPARED BY

APPROVED BY

THE HON'BLE MR.

V.C.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY:
MEMBER (JUDL)

AND

THE HON'BLE MR. C. J. ROY : MEMBER (JUDL)

Dated: 10/6/1992.

ORDER / JUDGMENT

R.A./C.A./M.A. No. 578772

in

O.A. No.

429/92

T.A. No.

(W.P. No.)

Admitted and interim directions
issued

Disposed of with directions

M.A Dismissed

Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/Rejected.

No order as to costs.

